NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 24/2017 CP NO. 65(ND)/2013 RT NO. 56/Chd/Pb/2016

Parshotam Kumar

...Petitioner.

Versus

M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents,

Present:

Mr. Rajansh Thukral, Advocate with Ms. Surekha Thukral,

Advocate for petitioner. None for respondents.

The matter cannot be taken up today due to rush of work and other date bound matters. List this matter for arguments on 22.05.2017.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan)

Member (Technical)

April 25, 2017